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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.69/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.04/2014
NAME OF THE COMPANY	Marudar Power Pvt. Ltd (Lignite Power Pvt Ltd)
NAME OF THE PETITIONER(S)	Manoj Kumar Kanunga
NAME OF THE RESPONDENT(S)	Marudar Power Pvt. Ltd & (18) Others (Lignite Power Pvt Ltd)
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Sankarnarayana	Advocate		R. Sankarnarayana
G. Giridhar	Advocate		G. Giridhar

Enclosed Order Sheet

Heard Shri R. Sankarnarayana and Shri G. Giridhar, Learned Counsels for the Respondents.

The matter is still pending for hearing in the Apex Court. Post the case on 01.11.2017.


Member (T)


Member (J)